NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 26/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 490/2016 in C.A. No. 468/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

Name of the Company:

UML Perfect Biomedia Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Petitioner.

At request of Learned Counsel for petitioner.

List the matter on 08.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of May, 2017.